159

- (b) the details of the offers accepted and rejected stating the reasons for their rejection;
- (c) whether, before implementation of the accepted proposals, Government propose to Set up Prasar Bharati Corporation; and
  - (d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIIA VYAS): (a) to (d) The Inter Departmental Committee set up by Government to suggest options available to the Government for implementation of the scheme for offering broadcasting rights to public corporations after making an in-depth Study of all the relevant aspects had, inter alia, met representatives of groups which had shown interest in setting up and running the new broadcasting channels to elicit their views in the matter. No formal proposals have So far been invited in this regard by the Government and, as such, there is no question of acceptance or rejection of any proposal.

## विदेशी कार्यक्रमों की अढ़ती हुई लोक-त्रियता

1408- डॉ॰ अंबरार अहमद : क्या सुचता भौर प्रसारण मंत्री यह बताने की रुपा करेंगे कि :

- (क) क्या सरकार को इस बात की जानकारी है कि हमारे देश में पाकिस्तान बंगलादेश श्रीर नेपाल दूरदर्शन के कार्यक्रम लोकप्रिय बनते जा रहे हैं; यदि हां, तो उसके क्या कारण हैं ;
- (ख) यदि हां, तो देश में ग्रंपने दूरदर्शन के कार्यक्रमों को लोकप्रिय बनाने के लिए सरकार की क्या योजनायें हैं; ग्रीर
- (ग) पहले से स्वीकृत किए जाचुके पूराने धारावाहिकों की संख्या कितनी है

ग्रौर क्या इन्हें पुनः दिखाए जाने विचार है ?

स्वना भ्रौर प्रसारण मंत्रालय में उप मंत्री (कुमारी गिरिजा व्यास)ः (क) ग्रीर (ख) इस बात का कोई स्पष्ट प्रमाण नहीं है । तथापि दूरदर्शन के कार्यक्रम फार्मेंट में गुणात्मक सुधार लाने के लिए सतत प्रयास जारी हैं तानि इसने दर्शकों की रूचि बनी रहे।

(ग) प्रानी प्रायोजन स्कीम के ग्रंतर्गत 19 धाराबाहिक पहले से ही श्रन्-मोदित और प्रमारण की प्रतीक्षा में हैं। पहले अनुमोदित और प्रसास्ति सभी धारा-वाहिकों की फिर से प्रसारित किए जाने का कोई कार्यक्रम नहीं है।

## Caution against privatisation of media

1409. SHRIMATI VEENA VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government's attention has been drawn to a news item captioned "Caution against T.V., Radio privatisa tion" which appeared in the Hindustan Times of October 30, 1991; and
- (b if So, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

(b) The contents of the news item have been noted.

## Documentary on Deendayal Upadhyaya

1410. SHRI KRISHAN LAL SHAR MA: Will the Minister of INFORMA TION AND BROADCASTING be plea sed to state:

(a) whether it is a fact that a documentary was telecast on T.V. regarding Late Pandit Deendayal Upadhyaya